

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

## ORDER

No:- 506

Dated:- 18/07/2017

Consequent upon the voluntary retirement of Shri Joginder Singh (Secretary), the following orders of promotion of the officers /officials of the High Court Staff are made:-

1. Shri Gh. Nabi Malik, (Private Secretary) is promoted temporarily as Secretary in the pay band PB-3 Rs.15600-39100 with corresponding Grade Pay of Rs.6600/- notionally with effect from 19.04.2017 and monetarily w.e.f. the date he assumes the charge.
2. Shri Aijaz Ahmad Darzi (Sr.Scale Stenographer) is promoted temporarily as Private Secretary in the pay band PB-2 Rs. 9300-34800 with corresponding Grade Pay of Rs.4800/- notionally with effect from 19.04.2017 and monetarily w.e.f. the date he assumes the charge.

**Note:-** The promotion of the above named officers / officials shall remain subject to the outcome of the two writ petitions, SWP No.1134/2009 and SWP No.1544/2010 (pending in Jammu Wing of the High Court) and also subject to the outcome of the representation of Mr. Karam Chand, Private Secretary.

**By Order**

(Sanjay Dhar)

Registrar General

No:- 10884-903/95

Dated:- 18/07/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Srinagar for information.
3. Registrar Judicial, High Court of J&K, Jammu / Srinagar for information and n/a.
4. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of His Lordship.
5. Chief Accounts Officer, High Court of J&K, Srinagar.
6. S/Shri \_\_\_\_\_  
..... for information and necessary action.

✓ 7. I/c NIC, High Court.

Registrar General